

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA-3293/2018
MA-3674/2018
MA-3675/2018**

New Delhi, this the 04th day of September, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Sh. Yash Pal, aged 56 years,
s/o Sh. Daya Ram,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
2. Sh. Vijay Kumar Verma, aged 53 years,
s/o Sh. Narayan Singh,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
3. Sh. Ram Avtar, aged 57 years,
s/o Sh. Ram Pratap,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
4. Sh. Satya Pal Singh, aged 55 years,
s/o Sh. Gopi Chand,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
5. Sh. Ramesh Chander, aged 56 years,
s/o Sh. Rattan Singh,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
6. Sh. Suresh Babu, aged 53 years,
s/o Sh. Ram Bharose Lal,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,

Northern Railways, New Delhi-110001.

7. Sh. Kewal Singh, aged 55 years,
s/o Sh. Mohan Singh,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
8. Sh. Sarwan Kumar, aged 54 years,
s/o Sh. Shiv Charan,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.
9. Sh. Surender Singh, aged 53 years,
s/o Sh. Suraj Mal,
Designation-Helper, Group-D,
Deputy Chief Engineer Office,
TMC Line, State Entry Road,
Northern Railways, New Delhi-110001.

... Applicants

(Through Ms. Archana Ramesh)

Versus

1. Union of India,
Through Secretary,
1, Rail Bhawan, Raisina Road,
New Delhi-110011.
2. Union of India,
Through Secretary,
Ministry of Personnel, Public Grievances & Pension,
Department of Personnel and Training
Block 14, CGO Complex, Lodhi Road, New Delhi-110003.
3. The General Manager,
Northern Railway Head Office,
Baroda House, New Delhi-110001.

... Respondents

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Heard learned counsel for the applicants.

2. When this matter is taken up for hearing, it is noticed that the applicants have not made any representation ventilating their grievances to the respondents, before approaching this Tribunal.

3. In the circumstances, the OA is dismissed. However, this order shall not preclude the applicants from making an appropriate representation ventilating their grievances and if such a representation is made, the respondents may consider the same and pass appropriate reasoned and speaking orders thereon in accordance with law. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/